

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

ORDER NO. 82

Dated Guwahati, the 19th December, 2013.

In supersession of all previous orders/notifications, Hon'ble the Chief Justice has been pleased to constitute a Committee of Hon'ble Judges to consider all matters relating to establishment of a Museum in the Principal Seat of Gauhati High Court as mentioned below :-

SL NO.	NAME OF THE COMMITTEE	NAMES OF THE HON'BLE JUDGES	SECY.
1.	Committee to consider all matters relating to establishment of a Museum in the Principal Seat of Gauhati High Court.	1. Hon'ble Mr. Justice A.K.Goswami 2. Hon'ble Mr. Justice M.R.Pathak	Registrar (Admn)

By Order,

Sd/- M.K. Bhattacharjee
REGISTRAR GENERAL

Memo No.HC. III -23/ 2013/ 5354-67 / G dated 19th December, 2013
Copy to :-

- 1.The Registrar, (Vig./ Admn./Judl.), Gauhati High Court, Guwahati.
- 2.The Registrar -cum-PS to Hon'ble the Chief Justice, Gauhati High Court,Guwahati.
- 3.The Joint Registrar (_____), Gauhati High Court, Guwahati.
4. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
5. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
6. The Librarian – cum - Research Officer, Gauhati High Court, Guwahati.
7. The Special Officer, Translation Wing, Gauhati High Court,Guwahati.
8. The System Analyst, Gauhati High Court, Guwahati. He is to upload this Order in the website of Gauhati High Court.
9. The Superintendent (_____), Gauhati High Court, Guwahati.
10. The P.S. to Hon'ble Mr./Dr.(Mrs.)Justice _____ Gauhati High Court, Guwahati.
11. The Court Officer, No.1/2, Gauhati High Court, Guwahati
12. The Court Manager, Gauhati High Court , Guwahati.
13. The Chief Security Officer, Gauhati High Court, Guwahati
14. The C.A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL

M.K.
19.12.13